Appointment of Members of Lokpal

1513. SHRI DEREK O'BRIEN: Will the PRIME MINISTER be pleased to state:

- (a) whether all the Members of the Lokpal have been appointed and if so, the details thereof; and
 - (b) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Upon the recommendation of the Selection Committee under Section 4(1) of the Lokpal and Lokayuktas Act, 2013, Hon'ble President of India appointed the Chairperson and eight Members (including four judicial Members) by warrant under his hand and seal on 19th March, 2019. Chairperson and Members have assumed charge of their respective positions respectively on 23rd March, 2019 and 27th March, 2019. Details of Chairperson and Members of Lokpal are given in Statement.

Statement

Details of Chairperson and Members of Lokpal

Sl. No. Name		Position
1.	Shri Justice Pinaki Chandra Ghose	Chairperson
2.	Shri Justice Dilip Babasaheb Bhosale	Member (Judicial)
3.	Shri Justice Pardip Kumar Mohanty	Member (Judicial)
4.	Shrimati Justice Abhilasha Kumari	Member (Judicial)
5.	Shri Justice Ajay Kumar Tripathi	Member (Judicial)
6.	Shri Dinesh Kumar Jain	Member
7.	Shrimati Archana Ramasundaram	Member
8.	Shri Mahender Singh	Member
9.	Dr. Indrajeet Prasad Gautam	Member

Provisions against corruption in All India Services Rules

1514. SHRI M.P. VEERENDRA KUMAR: Will the PRIME MINISTER be pleased to state:

(a) the details of provisions that exist in the All India Services Rules for taking action against officers involved in corruption;